NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 05/12/2017 AT 10.30 AM	
PRESENT: SHRI Ch. MC	OHD SHARIEF TARIQ, MEMBER-JUD	ICIAL
APPLICATION NUMBER	.•	
PETITION NUMBER	: TCP/411/ (IB)/2017	
NAME OF THE PETITIONER(S)	: SRL ADVISORS LLP	
NAME OF THE RESPONDENT(S)	: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 Aashish Jain Winia	Council for Respondent	Mah
Fee Sueara & Julane		
Abhinou Parthasacrathy	Counsel for the Politioner	A. A. Mirron
Monica Chopera	Petitioner	
For T-K. Blankow		

<u>ORDER</u>

Counsels for both the parties are present and prayed for time to make final submissions. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk